

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/540(CHE)/2022

PETITION NUMBER : IBA/1017/2019

**NAME OF THE APPLICANT : Anurag Goel (RP)
M/s Shree Ambika Sugars Ltd**

**NAME OF THE RESPONDENT(S) : Tamilnadu Warehousing Corporation
and Another**

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. E. Rangasayee for the Applicant. Ld. Counsel Shri. Ganesh for the Respondent no.1. Ld. Counsel Ms.Sangamithra Loganathan for the Respondent no.2.

Ld. Counsel for the Applicant submits that the appeal preferred before the Hon'ble NCLAT has been dismissed.

Copy be filed.

Affidavit is stated to be filed by Respondent No.1 but it is not placed before us.

List the Application for hearing on **01.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk